

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel: 23753915/ Fax: 23753920

No: 2/SM/2017

Dated: 28th February, 2017

PUBLIC NOTICE

Subject: Public Hearing on Determination of Forbearance and Floor Price for the REC framework to be applicable from 1st April, 2017

It has been decided by the Commission to hold a public hearing on the above subject on 22.3.2017 as per details given below:

Date	Venue	Timing	Invitees
22.3.2017 (Wednesday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	1200 hrs	Representatives of Central / State Governments / State Utilities / CPSUs / CTUs/STUs/Transmission Licensees/Individual Experts /NGOs / IPPs / Financial Institutions / Consultancy Firms

2. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. It is, therefore, requested to attend the hearing on 22.3.2017 or detail a responsible officer of your organization fully conversant with the subject matter.

3. To enable the office to make proper arrangements for the hearing, it is requested that the name of the proposed participant (s) from your organization may please be communicated to the undersigned latest by 20.3.2017. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Shubha Sarma)
Secretary